## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: INDUSTRIAL Venture CAPITAL

NAME OF THE RESPONDENT(S)

: Archania SPINNERS P. Ltd + 5

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

TRIVADARSHINI N

KEERTHI

FOR T.K. BHASKAR

2. H- Karthill Seshadin Councilfer G-Sholaday, Respondent

## **ORDER**

Counsel representing both the parties present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on 19.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)